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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/105//2016  
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR  
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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HARSHINI J

Counsel for petitioners

*[Signature]*

Kanthak Seshadri

Counsel for R-2 & 4

*[Signature]*

**ORDER**

Counsel for both the parties present. They prayed that the next date for hearing may be fixed on 12.07.2107. At request, the matter may be posted on the same date for the appointment of an independent Mediator. **Put up on 12.07.2017 at 10.30 A.M.**

*[Signature]*

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*[Signature]*

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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